Item No.	Point raised	Railways Comments/Action taken
7.	Connection of Saurashtra Mail, Veraval-Ahmedabad Mail with 4 Dn Ahmedabad Delhi Mail.	It is presumed that the connection asked for is between 4 Dn Ahmedabad-Delhi Express and 6 Up Viramgam-Bombay Central Saurashtra Mail at Ahmedabad. 4 Dn Ahmedabad- Delhi Express leaves Ahmedabad at 18.00 hrs. while the 6 Up Viramgam-Bombay Central Saurashtra Mail arrives Ahmedabad at 22.13 hrs. In order to provide connec- tion between these two trains at Ahmeda- bad either the departure of 4 Dn will have to be delayed by 5hrs. or 6 up be brought into Ahmedabad earlier by 5hrs. This would not be operationally feasible for want of path enroute and also due to non-availability of platform at the terminals. It is, however, not clear as to what train the reference is to as there is no Veraval-Ahmedabad Saurashtra mail.
	Electrification of Rajula Jn. Station.	Since the stable supply of electricity is not available in the vicinity of Rajula Jn. station it is not proposed to electrify the station in the near future.
9.	Reservation quota to important road side stations on Dhasa-Mahuva section like Liliya Mota, Savarkun- dla. Damngaon etc. on r2 Up Gujarat Express ex-Ahmedabad to Bombay.	Quota for reserved accommodation are normally allotted to interrmediate important stations taking into consideration the accommodation available on the train demand at the train originating as well as important intermediate stations etc. where the traffic is regular, and sizeable. The suggestion for allotment of reservation Quotas to stations like Liliya Mota, Savarkundla, Damngaon etc. on Dhasa. Mahuva section by 12 Up Gujarat Express was examined in detail but there is no traffic justification for earmarking quotas to these stations.

British immigration rules

140. DR. BHAI MAHAVIR: Will the Minister of EXTERNAL AFFAIRS be pleased to etate:

(a) whether Government have taken up with the British authorities the issue of new British immigration rules which discriminate against Indian women settled in the U.K.;

- (b) if so, with what results; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V NARASIMHA RAO): (a) to (c) Yes, Sir. The British Government published a White Paper in November 1979 on proposed changes in British Immigration Rules The Acting High Commissioner of India in London had a discussion with the British Home Secretary Mr. Whitelaw on the proposed changes and gave a note to him making some suggestions to alleviate the hardships for the people of Indian origin in British. It is hoped that the British Government, which is understood to be considering further action *on* the White Paper proposals, will take into account our views.

Operational efficiency of D.T.C.

141. SHRI SANTOSH KUMAR SAHU: SHRI KHURSHED ALAM KHAN:

Will the Minister of SHIPPING

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